

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati the 12th February, 2020

No. LRI/01/104/4043/2020 In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble Chief Justice has been pleased to promote and appoint **Sri Modon Sing Rongphar, Senior Judicial Assistant** as **Administrative Officer (Judicial)** in the Law Research Institute of Gauhati High Court in the pay band of Rs. 22,000 – 97,000/- (Pay Band - 3) with Grade Pay of Rs. 11,500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Putul Chandra Barman, retired Administrative Officer (Judicial), who has retired on superannuation on 31.10.2019 (A.N.).

By order,

Sd/-

REGISTRAR GENERAL

Memo No. LRI/01/104/4044 - 4057/2020

Dated: 12.02.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29
2. The Registrar (Vigilance)/ (Admin./Judl./Estt.)
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt, Dispur, Guwahati - 6
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt, Dispur, Guwahati- 6
6. The Secretary to the Govt. of Assam, Judicial Deptt., Dispur, Guwahati – 6
7. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidam, Guwahati – 21 for publication of the above notification in the next issue of Assam Gezette.
8. The Director of Accounts & Treasuries, Assam, Guwahati-6
9. The CA to the Registrar General/ Registrar (Admn.), Gauhati High Court, Guwahati
10. The Treasury Officer, Kamrup Treasury, Guwahati – 1
11. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
12. The Treasury Officer, Kamrup Treasury, Guwahati - 1
13. Sri Modon Sing Rongphar, Law Research Institute, Gauhati High Court, Guwahati
14. The Order/Personal file

REGISTRAR GENERAL

12/2/2020
12/2/2020